

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS
BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).24191-24192/2008

BHAGWAN DAS & ORS.

Petitioner(s)

VERSUS

STATE OF.U.P. & ORS.

Respondent(s)

(With office report)

WITH SLP(C) NO. 24193-24194 of 2008

(With office report)

Date: 11/12/2008 These Petitions were called on for hearing today.

For Petitioner(s)

Ms. Garima Prashad,Adv.

For Respondent(s)

Mr. Manoj K. Sharma,Adv.

Mr. Pradeep Misra,Adv.

UPON hearing counsel the Court made the following

ORDER

Office is directed to rectify the data base so as to disclose the names of all the concerned advocates in the Cause List who have filed their appearance.

There is no request for filing counter affidavit by rest of the respondents.

Registry has to take appropriate steps as per rule.

(S.G.SHAH)
Registrar